

No.11

MONDAY, 24 JULY, 2017

11 30 AM

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1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, the Opposition Members staged a walkout for not constituting a House Committee on Investment Promotion Board; 2B, 3A and 4A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Replies Postponed:-

Replies to Unstarred Question Nos. 26 and 33 were postponed to 31/7/2017.

(b) Replies laid:-

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

(1) **Shri Isidore Fernandes, MLA** made a mention about the fencing being erected by the Forest Department on the beaches blocking the access of the people of Galgibagh, Talpona and Loliem to the beaches.

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Mention.

(2) **Shri Chandrakant Kavalekar, (Leader of Opposition)** made a mention about the rising burglaries, thefts and dacoities at night.

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Mention.

12 41 PM

3. **PAPERS LAID ON THE TABLE**

(1) **SHRI MANOHAR PARRIKAR, Chief Minister** laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (a) Vigilance (Demand No. 22).
- (b) Ports Administration (Demand No. 67).
- (c) Tourism (Demand No. 78).
- (d) Legal Metrology (Demand No. 80).

(2) **SHRI MANOHAR PARRIKAR, Chief Minister** laid the 31<sup>st</sup> Annual Report of Goa University for the year 2015 - 2016.

(3) **SHRI VIJAI SARDESAI, Minister for Town & Country Planning and Agriculture** laid the "Amendments to the Goa Land Development and Building Construction Regulations, 2010."

- (a) Notification No. 21/1/TCP/2015/Steering Comm./16/5145 dated 27/05/2016 published in the Official Gazette Series-I No. 38 dated 22/12/2016.
- (b) Notification No. 21/1/TCP/2014/SC/2015/2507 dated 02.07.2015 published in the Official Gazette Series-I No. 14 dated 02/07/2015.
- (c) Notification No. 21/1/TCP/2011/Part File/3252 dated 04/08/2011 published in the Official Gazette Series-I No. 18 dated 04/08/2011.
- (d) Notification No. 21/1/TCP/10/Part File/3860 dated 04/11/2010 published in the Official Gazette Series-I No. 32 dated 04/11/2010.
- (e) Notification No. 21/1/TCP/10/Part File/3942 dated 04/11/2010 published in the Official Gazette Series-I No. 32 dated 04/11/2010.

12 42 PM

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-1)**

**SHRI MANOHAR PARRIKAR, Chief Minister** moved the following Demands:

- Demand No. 2 - General Administration & Coordination
- Demand No. 14 - Goa Sadan
- Demand No. 17 - Police
- Demand No. 18 - Jails
- Demand No. 22 - Vigilance
- Demand No. 23 - Home
- Demand No. 25 - Home Guards & Civil Defence
- Demand No. 26 - Fire & Emergency Services
- Demand No. 29 - Public Grievances
- Demand No. 75 - Planning, Statistics & Evaluation
- Demand No. 79 - Goa Gazetteer
- Demand No. 84 - Airport

**12 43 PM**

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Digambar Kamat, Pratapsingh Rane, Subhash Shirodkar, Antonio Fernandes and Filipe Nery Rodrigues, MLAs were moved to Demand Nos. 2, 14, 17, 18, 22, 23, 25, 26, 29, 75, 79 and 84.

The following Members took part in the Debate:

- 1. Shri Pratapsingh Rane, MLA ..... 12 45 PM
- 2. Shri Filipe Nery Rodrigues, MLA ..... 12 49 PM

**(House adjourned for lunch at 1 00 PM and resumed its sitting at 2 30 PM)**

- 3. Shri Digambar Kamat, MLA ..... 2 30 PM
- 4. **Shri Michael Lobo, Dy. Speaker** ..... 2 47 PM
- 5. Shri Dayanand Sopte, MLA ..... 2 57 PM
- 6. Shri Rajesh Patnekar, MLA ..... 3 14 PM
- 7. Shri Churchill Alemao, MLA ..... 3 27 PM
- 8. Shri Aleixo R. Lourenco, MLA ..... 3 44 PM

**(House adjourned for tea at 4 05 PM and resumed its sitting at 4 30 PM)**

**(Shri Michael Lobo, Dy. Speaker in Chair at 4 30 PM)**

9. Shri Isidore Fernandes, MLA	.....	4 30 PM
10. Shri Clafasio Dias, MLA	.....	4 42 PM
11. Shri Nilesh Cabral, MLA	.....	4 47 PM
12. Shri Antonio Fernandes, MLA	.....	5 01 PM
13. Shri Carlos Almeida, MLA	.....	5 15 PM
14. Shri Luizinho Faleiro, MLA	.....	5 22 PM
15. Shri Prasad Gaonkar, MLA	.....	5 44 PM
16. Shri Wilfred D'Sa, MLA	.....	5 51 PM
17. Smt. Alina Saldanha, MLA	.....	5 56 PM
18. Shri Nilkanth Harlankar, MLA	.....	6 03 PM
19. Shri Francisco Silveira, MLA	.....	6 09 PM

**(Dr. Pramod Sawant, Speaker in Chair at 6 17 PM)**

20. Shri Glenn Souza Ticlo, MLA	.....	6 25 PM
21. Shri Chandrakant Kavalekar, Leader of Opposition...		6 35 PM

**6 47 PM**

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Debate.

**8 08 PM**

Cut Motions to Demand No. 2 at Sl. No. 1 to 3 of list No. 1 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 14 at Sl. No. 1 and 2 of list No. 1 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 17 at Sl. No. 1 to 9 of list No. 1 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 18 of list No. 1 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 22 at Sl. No. 1 and 2 of list No. 1 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 23 at Sl. No. 1 and 2 of list No. 1 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 25 of list No. 1 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 26 at Sl. No. 1 to 6 of list No. 1 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 29 at Sl. No. 1 to 3 of list No. 1 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 75 at Sl. No. 1 and 2 of list No. 1 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 79 of list No. 1 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 84 at Sl. No. 1 to 5 of list No. 1 circulated separately were put to vote and negatived.

**8 09 PM**

Demand Nos. 2, 14, 17, 18, 22, 23, 25, 26, 29, 75, 79 and 84 were put to vote and passed.

**8 10 PM**

**5. GOVERNMENT BILL-INTRODUCED**

The Goa Lokayukta (Amendment) Bill, 2017.

**8 10 PM**

**6. GOVERNMENT BILL-CONSIDERED AND PASSED**

**SHRI MAUVIN GODINHO, Minister for Panchayats** moved that the Goa Panchayat Raj (Amendment) Bill, 2017, be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(HOUSE ADJOURNED AT 8 12 PM TO MEET AT 11 30 AM ON TUESDAY  
THE 25<sup>TH</sup> JULY, 2017)**

**ASSEMBLY HALL  
PORVORIM-GOA  
24 JULY, 2017**

**N. B. SUBHEDAR  
SECRETARY**